

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.117

CP (IB) No. 180/Chd/Pb/2023

IN THE MATTER OF
Seema Iron Store

...Petitioner-Operational Creditor

Versus

Arora Alloys Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 30.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 18.07.2024.

Sd/-

Court Officer

May 30, 2024
Priyanka